

SHRI M. GOVINDA REDDY: The Council for Technical Education originally sanctioned the scheme but who supervises the conducting of these examinations and the standards of teaching in these private institutions?

DR. MONO MOHAN DAS: There is the Board of Technical Studies. There are seven such Boards, one for Commerce, and Business Administration. That Board goes into these details.

SHRI M. GOVINDA REDDY: My question is, does this Board supervise the standards of teaching in these institutions ?

DR. MONO MOHAN DAS: That Board prepares the syllabus and other details but I do not know whether it supervises or not.

NATIONAL INSTITUTE OF COMPANY SECRETARIES

♦64. SHRI M. GOVINDA REDDY: Will the Minister for FINANCE -be pleased to state:

(a) Whether there is any proposal under consideration by Government to set up a National Institute of Company Secretaries; and

(b) if so, what are the details of the proposal ?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) An all-India Institute known as the Institute of Company Secretaries has already been incorporated under the Companies Act, with the support of the Government.

(b) A statement containing relevant particulars about the Institute is placed on the Table of the House. [See Appendix XV, Annexure No. 21.]

SHRI M. GOVINDA REDDY: May I know why it is incorporated under the Companies Act ? May I know the reasons that prompted the Government to have that body incorporated under the Companies Act?

SHRI M. C. SHAH: Government have not incorporated it. The eleven

subscribers or the original founders formed themselves into an association and they got themselves registered under the Companies Act.

SHRI M. GOVINDA REDDY: May I know whether any representative of the Government will serve on the Board of Directors of this Institute ?

SHRI M. C. SHAH: There will be no Board of Directors; there will only be a Governing Body and there will be four representatives of the Government on the Governing Body.

SHRI V. K. DHAGE: Is this an educational institute or a trading concern ?

SHRI M. C. SHAH: This is not an educational institution but it is an institution like the Institute of Chartered Accountants. There will be members, the Governing Body and so on. There will be training facilities and diplomas will be given.

SHRI V. K. DHAGE: May I know whether the Institute of Chartered Accountants is functioning under a separate Act of Parliament or it is a company under the Companies Act?

SHRI M. C. SHAH: Sir., the hon. Member is himself a Chartered Accountant and he knows that there is an Act of Parliament governing the profession of Chartered Accountants. Here also, there will be an Act of Parliament to govern this Institute later on after the Institute is formed and is working well.

*65. [For answer, vide cols. 336-38 infra.]

TECHNICAL TRAINING CENTRE FOR THE DEAF

*66. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for EDUCATION be pleased to state:

\&) whether it is a fact that the Ministry of Education has not yet finalised the scheme for starting a

model Centre for the technical training of the deaf and dumb; and

(b) whether it is also a fact that some institutions which are doing useful work for the education and rehabilitation of the deaf and dumb have applied for grants for starting such a model centre ?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI) : (a) Yes.

(b) No.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether any work for the rehabilitation of the deaf and dumb has been done by the Education Ministry ?

DR. K. L. SHRIMALI: As far as I am aware, the whole scheme is in the initial stages and no actual programme has been undertaken but this is subject to correction.

SHRIMATI SAVITRY DEVI NIGAM: May I know the number of educated deaf and dumb persons who are unemployed? Has any survey been made in this connection ?

DR. K. L. SHRIMALI: Surveys have been made but I am not sure whether those surveys are correct. We are trying to make sample surveys.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether Government is going to make a correct survey in the near future ?

DR. K. L. SHRIMALI: Government propose to make a sample survey.

SHRIMATI SAVITRY DEVI NIGAM: May I know the occupations which are taught in the schools for the deaf and dumb run by Government ?

DR. K. L. SHRIMALI: I do not have the details but there are various kinds of crafts which they take up. There are various kinds of technical courses also taught in these institutions.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether there is any such institution in India which gives college and university education to the deaf and dumb persons?

DR. K. L. SHRIMALI: As far as I am aware, there is no such institution which gives higher education to the deaf and dumb.

SHRI V. K. DHAGE: May I know whether any disadvantage is suffered by the deaf and dumb in the matter of employment in educational institutions if they are otherwise properly qualified ?

DR. K. L. SHRIMALI: The whole question is very difficult. There are certainly difficulties for the deaf and dumb and the handicapped people to find employment in ordinary educational institutions. Unfortunately, there is a lot of prejudice in our country regarding the employment of these unfortunate people. It has been found by experience in various foreign countries that these people, if they find proper opportunities, can do jobs as well as normal persons. The whole question is now being considered by the Education Ministry and steps are being taken to rehabilitate these people.

*67. [The questioner {Shri Vijay Sinsjh} was absent. For answer, vide col. 339 infra.]

INTER-UNIVERSITY YOUTH FESTIVAL

*68. SHRI V. K. DHAGE: Will the Minister for EDUCATION be pleased to state :

(a) what expenditure was incurred on the Inter-University Youth Festival held in October 1956;

(b) how many universities participated in the festival;